

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1059 of 2020**

**IN THE MATTER OF:**

**Prudent ARC Ltd.**

**...Appellants**

**Versus**

**Uranus Softech Pvt. Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Sumesh Dhawan, Ms. Vatsala Kak and Ms. Geetika Sharma, Advocates.**

**For Respondents: Mr. Ratnako Banerji, Senior Advocate with Ms. Chayan Gupta, Mr. Vikrant Pachnanda, Ms. Shruti Swaika, Ms. Iram Hasan, Mr. Mukul Katyal, Advocates for R1.**

**Mr. Rajiv Aggarwal and Mr. Sidhartha Barua, Advocates for RP (R2)**

**Mr. Ritin Rai, Senior Advocate with Ms. Adity Gupta and Ms. Aditi Rao, Advocates for R-3.**

**ORDER**  
**(Through Virtual Mode)**

**22.02.2021:** Due to paucity of time, the Appeal could not be heard.

The Appeal is assigned to Court No.III where it shall come up for hearing on **8<sup>th</sup> March, 2021 at 02:00 PM.**

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**

*Ash/GC*